

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/12(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	SUNIL KUMAR SANWARIA VS M/S KANHAIYA AUTOCORP PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Ms. Manju Agarwal, Adv.] For the Petitioners
Ms. Anju Manot, Adv.]
Mrs. Rishi Agarwal, Adv.]

Mr. Saunak Mitra, Adv.] For the Respondent No. 1 to 4 and 8.
Mr. Gopal Kumar Khetan, Adv.]
Mr. Dripto Majumdar, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. List the matter on **03.05.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)